

convicted by court-martial on the occasion of the Centenary Celebrations - of 1857 Movement; and

(b) If so, in how many cases?

**The Deputy Minister of Defence (Shri Raghuramalah):** (a) Yes.

(b) The information is being collected and will be laid on the table of the Lok Sabha.

### Durgapur Steel Plant

\*1773. { Shri Ghosal:  
Shri B. Das Gupta:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the steps Government have taken to supply lime-stone flux to Durgapur Steel Plant;

(b) whether it is available in any nearby district of West Bengal; and

(c) if so, whether any arrangement has been made by Government to utilise it?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) During the first few years of production lime-stone will be supplied to the Durgapur Steel Project from Birmitrapur and Hathibari in Orissa. Investigations to locate lime-stone in some nearer sources of supply have been undertaken.

(b) and (c). It has been recently reported that the Government of West Bengal have located deposits of lime-stone in Purulia District. It appears that lime-stone available from these deposits may not be suitable for fluxing purposes.

### दिल्ली में बम विस्फोट

\*१७७४. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री १७ जुलाई १९५७ के तारांकित प्रश्न संख्या ९५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) गत वर्ष दिल्ली में हुए बम विस्फोटों के बारे में जो जांच की जा रही

थी उस सम्बन्ध में इस बीच क्या प्रगति हुई है; और

(ख) हाल के बम विस्फोटों के सम्बन्ध में क्या कार्यवाही की गई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री वातार) : (क) जांच-पड़ताल अभी जारी है ।

(ख) हाल ही में दिल्ली में कोई बम विस्फोट नहीं हुए हैं ।

### Neo-Buddhists

{ Shri B. C. Kamble:  
Shri D. A. Katti:  
\*1775. { Shri Siva Raj:  
Shri Maney:  
Shri Goray:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Government have issued any instructions or directions to the Government of Bombay about the concessions to be granted to the Buddhist converts; and

(b) if so, what are these?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) and (b). The view of the Government of India in the matter was communicated to the States in a circular letter addressed to them in May last. This letter was on the lines that have already been stated more than once on the floor of the House namely that while the members of scheduled castes after conversion to Buddhism are not entitled to the facilities provided under the Constitution specified for scheduled castes but so long as the converts are educationally and economically backward, the same concessions as are normally available to other backward classes should also be available to them.

### Rehabilitation of ex-Convicts

\*1776. Shri Subodh Hasda: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of India have sponsored